Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 110 066.

Dated: 09.02.2018

<u>NOTICE</u>

On 09.02.2018 the Single Member cases listed before Hon'ble Shri S.K. Mohanty, Member (J) shall also be taken up by Hon'ble Shri Ashok Jindal, Member (J).

By order

(A.Mohan Kumar) Registrar

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